

Sixteenth Loksabha

an>

Title: Introduction of the Constitution (Amendment) Bill, 2017 (Amendment of article 124)

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

SHRIMATI MEENAKASHI LEKHI: Sir, I introduce the Bill.